GOVERNMENT OF INDIA MINISTRY OF TEXTILES RAJYA SABHA UNSTARRED QUESTION NO-3516

ANSWERED ON- 01/04/2022

PROMOTING TRADITIONAL TEXTILE INDUSTRY

3516. LT.GEN. (DR.) D. P. VATS (RETD.): SHRI HARNATH SINGH YADAV:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has any policy in place to preserve as well as promote traditional textile industry and if so, the details thereof;
- (b) whether the Northern States including Uttar Pradesh are rich in traditional textiles;
- (c) whether Government has conducted any survey to find out the States rich in traditional textiles;
- (d) if so, the steps taken by Government to preserve and promote rich traditional textile industry of the region; and
- (e) the details of State-wise funds allocated, if any, for the development of traditional textile industry?

ANSWER

THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) to (d): The Government has taken various steps to preserve and promote traditional textile industry of Handloom. Design Resource Centres have been set up in Weavers' Service Centres at Delhi, Mumbai, Varanasi, Ahmedabad, Jaipur, Bhubaneswar, Guwahati and Kancheepuram to preserve traditional handloom designs, and to build and create design-oriented excellence in the Handloom Sector.

Ministry of Textiles is also seeking protection of traditional designs and patterns under the Geographical Indication (GI) Act, 1999. This Ministry provides financial assistance for registering the designs/products under the GI Act and for organizing seminars, workshops etc., for awareness creation.

Several northern States and UTs, including, Uttar Pradesh are rich in traditional textiles of Handlooms.

An all-India census was conducted in the year 2019 to determine number of Handloom Weavers, and ascertain the areas rich in traditional textiles i.e. Handlooms.

To promote the Handloom sector, Ministry of Textiles is implementing the following schemes across the country:

- 1. National Handloom Development Programme;
- 2. Raw Material Supply Scheme;

Under the above schemes, financial assistance is provided to the eligible handloom agencies/weavers for raw materials, common infrastructure development, marketing of handloom products in domestic/overseas markets, Weaver MUDRA Loans etc.

In addition to the above,

- Under Weaver MUDRA/Concessional Credit Scheme, margin money assistance at 20% of the loan amount subject to a maximum of Rs. 25,000/- for individual weaver/Weaver Entrepreneur and Rs. 20 lakh for Handloom Organizations, interest subvention upto 7% and credit guarantee fees on loans for a period of three years are provided.
- Steps have been taken to on-board weavers and artisans on Government e-Market (GeM) place to enable them sell their products directly to various Government Departments and organizations. So far about 1.5 lakh weavers have been on-boarded on the GeM portal.
- Weavers are facilitated to sell their products online and 23 e-commerce platforms have been associated by Ministry of Textiles under a policy framework.
- For export promotion of handloom products, Handloom Export Promotion Council has been organizing International Fairs. During the year 2021-22, various international marketing fairs/events have been organised. Besides, domestic marketing events were also organised in different parts of the country for the weavers to market and sell their products.
- To enhance productivity, marketing capabilities and ensure better incomes, 135 Handloom Producer companies have been formed in different States.
- **(e):** Funds are not allocated State-wise. The funds are released based on receipt of proposals from the State Governments and other Handloom organisations.
